

# IN THE COURT OF SMALL CAUSES AT MUMBAI

**Sub.: Certified copies prepared during the period from 20.10.2021 to 23.10.2021 and ready for delivery.**

## **NOTICE**

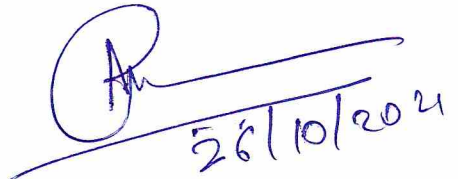
Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

It is further informed that if the delivery of Certified Copies is not taken within 14 days from the date of this notice the applications for Certified Copies will be disposed of and the amount deposited by them will be credited to the Government. The Certified Copy will not be issued further unless fresh application for the same would be filed. It is further notified that if the initial amount of deposit in the rejected application for Certified Copy on the ground of non-removal of objection is not taken back within 14 days from issuance of this notice, the amount will be credited to the Government.

COURT OF SMALL CAUSES

Date :- 26<sup>th</sup> October, 2021



  
26/10/2021  
Atul G. Rane  
Addl. Registrar

**COPYING DEPT.**

**LIST OF READY COPIES**

**PERIOD FROM 20/10/2021 TO 23/10/2021**

<b>SR. NO.</b>	<b>MEMO NO.</b>	<b>SUIT NO.</b>	<b>PARTY'S NAME</b>	<b>COURT NO.</b>	<b>READY DATE</b>
1	2805	RAE/R 656/07	KRIPASHANKAR TIWARI	26	22/10/21
2	5128	REVISION 188/2000 IN RAN . 939/SR/74	P. K. BHATIA	1	23/10/21
3	5329	RAD 187/2021	ADV.S.B.KOLGE	22	21/10/21
4	5390	RAE 650/1049/2013	R K THAKUR	21	21/10/21
5	5662	RAE 235/2013	RINKU GIRISH SHAH	16	21/10/21
6	5769	APPEAL 750/01 IN TE/R 171/2000	M. D. SHAH	1	20/10/21
7	5783	RAE 336/2020	BIJAL A CHOWLERA	17	23/10/21
8	5833	RAE 952/1999	P S NAIR	17	23/10/21
9	6015	APPEAL 103/19 IN RAE/R 1439/07	A. G. NAYAK	4	22/10/21
10	6016	APPEAL 104/19 IN RAE 1437/07	A. G. NAYAK	4	22/10/21
11	6017	APPEAL 105/19 IN RAE 1436/07	A. G. NAYAK	4	22/10/21
12	6029	LE 170/2009	JAGDISH L RACHHA	17	23/10/21
13	6036	RAE 1512/2011	S P MALADKAR	19	20/10/21
14	6062	APPEAL 105/19 IN RAE 1436/07	R. K. GANDHI	4	23/10/21
15	6063	APPEAL 103/19 IN RAE/R 1439/07	R. K. GANDHI	4	23/10/21
16	6064	APPEAL 104/19 IN RAE 1437/07	R. K. GANDHI	4	23/10/21
17	6135	MARJI 231/17 IN R/R 762/06	SANTOSH PATIL	4	21/10/21
18	6197	RAE 410/2019	M S PALANDE	19	22/10/21
19	6234	RAE 892/2011	ADV. R.R. KHOSLA	13	20/10/21
20	6243	LE 182/2013	K NARAYANAN	14	21/10/21
21	6245	LE 182/2013	K NARAYANAN	14	21/10/21
22	6312	EXE 323/18	SACHIN MHASKE	9	21/10/21

ready date. wise 20.10.2021 TO 23.10.2021

23	6313	RAD 1540/2015	SACHIN MHASKE	11	21/10/21
24	6331	RAE 1026/2015	RAJESH P CHHEDA	19	23/10/21
25	6386	INT NT. 2331/05 IN RAE 1989/98	D. C. MEHTA & ASS.	6	21/10/21
26	6424	OBST NT. 102/2015 IN R/R 499/09	J P THAKKAR	14	23/10/21
27	6468	RAE 1606/2003	SUBHASH SABNIS	10	20/10/21
28	6479	OBST.NT.256/2011 IN LE/C 107/1980	ADV.A,R,KHANNA	24	20/10/21
29	6481	OBST.NT.304/2012 IN LE/C 805/1086	ADV.A.R.KHANNA	24	20/10/21
30	6482	OBST.NT.36/2006 IN LE/C 227/1988	ADV.A,R,KHANNA	24	20/10/21
31	6484	OBST.NT60/2006 IN LE/C 348/1987	ADV.A.R.KHANNA	24	23/10/21
32	6486	OBST.NT.49/2008 IN LE/C 442/1987	ADV.A.R.KHANNA	24	20/10/21
33	6506	RAE 237/11	MR. JM D`SLIVA	7	22/10/21
34	6511	RAD 1759/2016	D C MEHTA	20	21/10/21
35	6555	MUN A ST 2231/2013	A K SAVLA	18	21/10/21
36	6572	MARJI 85/15 IN LEC 374/85	H. A. CHOUDHARI	4	20/10/21
37	6587	RAD 266/2021	DIWAKAR DWIVEDI	19	23/10/21
38	6597	OBST.NT.265/2013 IN LE/C 327/1988	ADV.A.R.KHANNA	24	23/10/21
39	6615	APPEAL 180/06 IN RAE 2109/95	H. H. LASHKARI	2	20/10/21
40	6623	APPEAL 03/15 IN RAE/R 1476/99	UTTAM PARMAR	2	23/10/21
41	6627	APPEAL 35/93 IN LEC 598/77	MEHARIA & CO.	3	22/10/21
42	6634	RAER 2581/1974	ADV. AMIN KHERADA	11	23/10/21
43	6656	RAD 1250/2000	APURVA M BHAT	14	21/10/21
44	6666	RAE 459/20	HAMZA LAKHANI	7	20/10/21
45	6675	MUN ELE PET 37/217	SUBHASH B SABNIS	18	21/10/21
46	6694	R/R 993/1517/2009	AMIT POTNIS	9	20/10/21
47	6698	MARJI 105/19 IN RAE 160/12	B. A. CHOWLERA	2	22/10/21
48	6700	RAER 405/2007	ADV. K.M. AGRAWAL	15	20/10/21

49	6705	RAE & R 458/1994	V.P. RAM	37	20/10/21
50	6720	RAE/R 811/2018	ADV.GEETIKA JAIN	23	23/10/21
51	6724	RAE&R 529/2016	SHRINIVASA SHETTY	14	22/10/21
52	6731	RAD 475/2021	GAURANG MEHTA	12	23/10/21
53	6762	RAE 1365/2019	S J GHATGE	21	21/10/21
54	6792	RAE 521/2006	RAHIM KURLAWALA	14	20/10/21
55	6793	RAD 739/1997	S.M. ARBUNE	37	21/10/21
56	6816	RAE 1008/1738/2001	ABDUL L SHAIKH	20	20/10/21
57	6830	RAE 134/291/98	S P MALADKAR	19	20/10/21
58	6834	RAE 820/2018	MRS. ZENOBIA IRANIL NAIR	12	21/10/21
59	6835	RAE 821/2018	MRS. ZENOBIA IRANIL NAIR	12	21/10/21
60	6846	APPEAL 380/19 IN T.E. 58/17	CHAITANYA BANDARKAR	3	21/10/21
61	6852	R/R 1193/11	KHAN J AKHTAR	9	21/10/21
62	6861	LE 143/2016	J S UPADE	15	23/10/21
63	6862	EXE 85/21 IN R/R 833/1992	S H PATEL	15	21/10/21
64	6863	MISC APPL 866/09 IN R/R 833/92	S H PATEL	15	21/10/21
65	6864	MESNE P 986/10 IN R&R 833/1992	S H PATEL	15	21/10/21
66	6865	RAE&R 833/1992	S H PATEL	15	21/10/21
67	6869	RAE 657/2021	SIDDHI DOSHI	20	20/10/21
68	6872	RAE 107/2007	K P GALA & ASSO	15	21/10/21
69	6881	RAE 854/2010	MEHENASH BILLIMORIA	11	20/10/21
70	6883	RAE 160/2015	S N KADAM	17	23/10/21
71	6884	RAD 612/2017	ADV. S.N. KADAM	11	23/10/21
72	6887	APPEAL 03/15 IN RAE/R 1476/99	G. K. BHAVSAR	2	23/10/21
73	6891	REVISION 120/21 IN RAE 401/21	S. B. SURVE	2	22/10/21
74	6892	REVISION 121/21 IN RAE 401/21	S. B. SURVE	2	23/10/21

ready date. wise 20.10.2021 TO 23.10.2021

75	6898	RAE 282/473/09	THEMTON DALAL	25	22/10/21
76	6900	RAD 266/2021	DIWAKAR DWIVEDI	19	23/10/21
77	6903	RAE 1633/2001	JAYEN TRIVIDI	14	22/10/21
78	6907	RAE & R 243/2020	LATA KHARWA	26	23/10/21
79	6924	RAE 1800/11	KHAN J. AKHTAR	7	20/10/21
80	6927	REV 9/19	M.A.DHUDANE	8	23/10/21
81	6936	RAN 271/2008	KHA J AKHTAR	7	21/10/21
82	6937	EXE 202/2021 IN RAE 36/64/2005	P M BHATT	21	21/10/21
83	6947	APPEAL 211/17 IN RAE/R 93/02	R. S. GOND	2	20/10/21
84	6951	TER 5/6/2008	SURAJ SHAH	19	22/10/21
85	6966	RAE 1509/2005	ADV.D.MEHTA & ASSOCIATES	22	21/10/21
86	6967	RAE 1512	ADV.D.MEHTA & ASSOCIATES	22	21/10/21
87	6971	TE 155/2012	ADV.I.S.YADAV	23	22/10/21
88	6972	RAD 1112/15	PRASAD M GAONKAR	8	21/10/21
89	6975	RAD 612/2017	MS. VANDANA THAKKAR	11	23/10/21
90	6995	RAER 21/127/1978	S J GHATGE	21	20/10/21
91	6997	APEAL 548/09 IN RAE 511/06	SUBHASH VYAS	5	21/10/21
92	7009	R/R 2041/04	K. P. GALA	6	23/10/21
93	7011	REV. APPLN. 7/12 IN MISC. 41/2008 IN RAD 635/2002	ANSISA KHAN	12	22/10/21
94	7017	RAE 1064/2019	ADV. BHARAT MEHTA	11	23/10/21
95	7018	ELE PET 9/2017	SHUDHIR HAILWASIA	18	23/10/21
96	7019	RAE 956/2008	SHAGUFTA MATANI	26	23/10/21
97	7020	MISC. A. 316/19 IN L.D 173/17	K. S. VAKIL	3	23/10/21
98	7028	RAE 1333/16	ADV. SHIRAVAN M VYAS	8	20/10/21
99	7040	LE 167/2011	ADV.A.B.SHINDE	23	23/10/21
100	7043	TER 5/6/2008	SURAJ SHAH	19	22/10/21

101	7049	APPEAL 480/16 IN RAE 412/91	RAJ BAID	1	20/10/21
102	7060	MARJI 06/21 IN RAE 343/05	H. D. ABHYANKAR	3	20/10/21
103	7064	TER 5/6/2008	SURAJ SHAH	19	20/10/21
104	7065	RAE 30/2020	REKHA SHUKLA	13	23/10/21
105	7066	RAD 884/17	ADV.LATA KHARWA	9	20/10/21
106	7067	EXE APPLN. 93/2020 IN RAE 426/2018	VINCENT E PERIERIA	11	20/10/21
107	7070	SUM 107/2021	K R JAIN	21	20/10/21
108	7071	SUM 105/2021	K R JAIN	21	20/10/21
109	7072	SUM 89/2021	K R JAIN	21	20/10/21
110	7073	SUM 55/2021	K R JAIN	21	20/10/21
111	7074	SUM 111/2021	K R JAIN	21	20/10/21
112	7075	SUM 129/2021	K R JAIN	21	20/10/21
113	7076	SUM 130/2021	K R JAIN	21	20/10/21
114	7077	SUM 53/2021	K R JAIN	21	20/10/21
115	7078	SUM 14/2021	K R JAIN	21	20/10/21
116	7079	SUM 115/2021	K R JAIN	21	20/10/21
117	7080	SUM 99/2021	K R JAIN	21	20/10/21
118	7081	SUM 112/2021	K R JAIN	21	20/10/21
119	7082	SUM 213/2019	K R JAIN	21	20/10/21
120	7083	SUM 73/2021	K R JAIN	21	20/10/21
121	7084	SUM 74/2021	K R JAIN	21	20/10/21
122	7086	RAD 185/17	ADV RANJANA PARIKH	8	20/10/21
123	7087	APPEAL 433/15 IN RAE 1533/06	A. A. NASIKWALA	5	21/10/21
124	7092	ELE PET 37/2017	ADV A K SAVLA	18	20/10/21
125	7093	ELE PET 1/2018	ADV A K SAVLA	18	20/10/21
126	7096	RAE 2103/2177/2008	K F BHOT	20	21/10/21

ready date. wise 20.10.2021 TO 23.10.2021

127	7099	RAD 551/1999	D MEHTA	17	20/10/21
128	7100	LD 75/2021	M RAJ KUMAR	17	20/10/21
129	7101	LE 302/1981	MAITRI KAPADIA	13	20/10/21
130	7108	RAD 504/2010	ADV.J.H.DHARJWALA	22	22/10/21
131	7111	APPEAL 480/16 IN RAE 412/91	RAJ BAID	1	21/10/21
132	7118	APPEAL 94/19 IN RAE 1199/88	P. G. LAD	3	23/10/21
133	7122	RAE 1883/2005	ADV. S.M.SHAH	23	22/10/21
134	7123	REVISION 47/2020 IN RAE/R 99/09	SHAH & LAPASIA	1	21/10/21
135	7126	APPEAL 380/19 IN T.E. 58/17	LEX JURIS	3	21/10/21
136	7128	RAE 2193/1993	SUNIL SINGH	15	21/10/21
137	7134	REVISION 70/16 IN RAE/R 78/05	DIVYAKANT MEHTA	1	21/10/21
138	7135	RAE 1352/2019	DIVYAKANT MEHTA	12	21/10/21
139	7135	RAE 1352/2019	ADV. DIVYAKANT MEHTA	12	23/10/21
140	7137	LE&C 70/2014	DIVYAKANT MEHTA	14	21/10/21
141	7138	TE 30/2014	PRADYA LADE	19	21/10/21
142	7139	TE 31/2014	PRADYA LADE	19	21/10/21
143	7140	TE 32/2014	PRADYA LADE	19	21/10/21
144	7141	TE 35/2014	PRADYA LADE	19	21/10/21
145	7146	RAD 259/2021	ADV. SUSHMA SINGH	11	21/10/21
146	7147	SUM 104/2021	K R JAIN	21	21/10/21
147	7148	SUM 101/2021	K R JAIN	21	21/10/21
148	7149	SUM 103/2021	K R JAIN	21	21/10/21
149	7150	SUM 100/2021	K R JAIN	21	21/10/21
150	7151	SUM 214/2019	K R JAIN	21	21/10/21
151	7152	SUM 66/2021	K R JAIN	21	21/10/21
152	7153	SUM 120/2021	K R JAIN	21	21/10/21

ready date. wise 20.10.2021 TO 23.10.2021

153	7154	SUM 67/2021	K R JAIN	21	21/10/21
154	7155	SUM 109/2021	K R JAIN	21	21/10/21
155	7156	SUM 61/2021	K R JAIN	21	21/10/21
156	7157	SUM 98/021	K R JAIN	21	21/10/21
157	7158	SUM 48/2021	K R JAIN	21	21/10/21
158	7159	SUM 84/2021	K R JAIN	21	21/10/21
159	7160	SUM 49/2021	K R JAIN	21	21/10/21
160	7161	SUM 58/2021	K R JAIN	21	21/10/21
161	7162	SUM 80/2021	K R JAIN	21	21/10/21
162	7163	SUM 106/2021	K R JAIN	21	21/10/21
163	7167	MISC. A. 237/19 IN RAE 130/16	P. N. JAIN	3	23/10/21
164	7170	LE&C 27/2005	DILEEP B NEVATIA	14	21/10/21
165	7174	RAD 361/19	ADV. S .R. DUBEY	7	20/10/21
166	7181	LE&C 27/2005	DILEEP B NEVATIA	14	21/10/21
167	7182	LE&C 27/2005	DILEEP B NEVATIA	14	21/10/21
168	7184	LE&C 27/2005	DILEEP B NEVATIA	14	21/10/21
169	7185	LE&C 27/2005	DILEEP B NEVATIA	14	21/10/21
170	7187	MUN A 12/2002	AVINASH D KANGO	18	22/10/21
171	7190	APPEAL 376/17 IN RAE 253/426/11	R. A. SHINDE	3	21/10/21
172	7192	MISC. A. 237/19 IN RAE 130/16	R. A. SHINDE	3	21/10/21
173	7193	RAD 179/2008	SHRIDHAR BOBHATE	10	21/10/21
174	7204	RAE 489/2013	S L SINGH	13	21/10/21
175	7210	RAD 703/2019	DAV.K.S.VAKIL	22	23/10/21
176	7211	RAE 470/21	ADV KARIM VAKIL	8	23/10/21
177	7213	TE 45/2016	K S VAKIL	19	23/10/21
178	7216	MARJI 160/21 IN RAE 924/13	B. A. CHOWLERA	3	23/10/21



ready date. wise 20.10.2021 TO 23.10.2021

179	7219	APPEAL 313/18 IN RAE 286/05	PHIROZ IRANI	5	23/10/21
180	7220	R/R 1274/2011	PHIROZA IRANI	21	23/10/21
181	7221	MARJI 321/19 IN RAD 113/13	H.P. PANDEY	25	21/10/21
182	7223	RAD 1351/2009	SANDEEP SURYAVANSHI	13	22/10/21
183	7226	RAE 240/2019	ADV. S.N. KADAM	11	23/10/21
184	7228	RAE 190/2020	MADHURI RAIBAGKAR	11	23/10/21
185	7229	RAE 189/2020	MADHURI RAIBAGKAR	11	23/10/21
186	7230	RAE 188/2020	MADHURI RAIBAGKAR	11	23/10/21
187	7231	RAE 525/2010	JAGDISH PANCHAL	25	21/10/21
188	7232	RAE 870/2010	HARILAXMI GHASWALLA	26	21/10/21
189	7233	ELE PET 76/2017	R K MENDADKAR	18	23/10/21
190	7234	R/R 818/2018	MEGHRAJ AND ASSO.	9	23/10/21
191	7235	RAD 703/2019	AJAY PRAJAPATI	22	20/10/21
192	7236	RAD 703/2019	AJAY PRAJAPATI	22	20/10/21
193	7239	MARJI NO.39/21 IN RAD 33/1995	B J MISTRY	13	23/10/21
194	7241	RAE 402/2015	M.S. KADU	25	21/10/21
195	7244	R/R 75/06	AJAY PRAJAPATI	9	22/10/21
196	7245	MUN A ST 2517/2019	A K SAVLA	18	23/10/21
197	7246	MUN A ST 2015/2016	A K SAVLA	18	22/10/21
198	7247	MUN A ST 2016/2016	A K SAVLA	18	23/10/21
199	7248	MUN A ST 2017/2016	A K SAVLA	18	22/10/21
200	7249	MUN A 983/2016	A K SAVLA	18	23/10/21
201	7262	TER 5/6/2008	M/S B AMIN & CO	19	23/10/21
202	7266	RAE 757/2017	B.A.SINGH	25	23/10/21
203	7270	LE/C 65/2014	ADV.NAREBDRA DEVE	22	23/10/21
204	7271	L.E. 245/2007	B.N. SHUKLA & CO.	26	21/10/21

ready date. wise 20.10.2021 TO 23.10.2021

205	7272	M.P 689/2011 IN RAE 1569/1997	B.N. SHUKLA & CO.	25	21/10/21
206	7273	M.O. 690/2011 IN RAE 1571/1997	B.N. SHUKLA & CO.	25	21/10/21
207	7274	RAE 201290/2010	D. MEHTA & ASS.	25	23/10/21
208	7275	MENSE PROFIT 452/2012 IN RAE 1099/1981	DIVYAKANT MEHATA	10	23/10/21
209	7277	RAE 917/2012	D C MEHTA	20	23/10/21
210	7278	RAE 1290/2010	D. MEHTA & ASS.	25	23/10/21
211	7284	APPEAL 480/16 IN RAE412/91	S. B. SABNIS	1	23/10/21
212	7285	RAE 402/816/1997	S B SABNIS	16	23/10/21
213	7288	L.C. 30/38/2009	S.M. BASUDKAR	26	23/10/21
214	7292	APPEAL 480/16 IN RAE 412/91	RAJ BAID	1	22/10/21
215	7307	LE&C 70/2014	KHAN JAVED AKHTAR	14	21/10/21
216	7311	RAE 65/2010	EVENTA A GONSALVES	12	20/10/21
217	7312	RAE 66/2010	ADV. EVENTA GOVSALVES	12	23/10/21
218	7318	TE 122/2011	SHAHNAZ BAIG	19	23/10/21
219	7319	RAD 1298/2012	ADV.SHAHNAZ BAIG	23	23/10/21
220	7320	RAE 1227/15	SHAHNAZ BAIG	7	23/10/21
221	7338	RAER 446/2018	H D ABHYANKAR	19	23/10/21
222	7339	RAER 446/2018	H D ABHYANKAR	19	23/10/21
223	7340	MARJI 203/2018 IN RAE/R 756/2000	ADV. JACINTA DSILVA	23	22/10/21
224	7341	MARJI 207/2018 IN RAE/R 755/2000	ADV. JACINTA DSILVA	23	22/10/21
225	7343	APPEAL 157/19 IN RAD 511/17	PRAVIN KAMLE	5	23/10/21
226	7363	RAER 544/2005	DHIRAJ JAIN	10	22/10/21
227	7367	R/R 75/06	DILIP BHATIA	9	23/10/21
228	7369	CONTEMPT NOTICE 12/18	M/S PANDEY AND CO	7	23/10/21
229	7371	APPEAL 433/15 IN RAE 1533/06	A. A. CHOURASIA	5	21/10/21
230	7374	APPEAL 236/14 IN RAE 162/01	E. A. GONSALVES	2	22/10/21

ready date. wise 20.10.2021 TO 23.10.2021

231	7376	RAER 1307/2018	R N KACHAVE	16	20/10/21
232	7382	RAE 1490/19	ADV.R. SHAH	8	20/10/21
233	7384	RAD 1491/2017	ADV.K.V.SHARABUDEE N	22	20/10/21
234	7385	RAE 229/2018	ADV.K.V.SHARABUDEE N	22	20/10/21
235	7386	RAER 1283/2013	ADV. S. M. SHAH	14	20/10/21
236	7387	RAER 701/2009	SANJAY JAIN	11	20/10/21
237	7389	RAE 413/2021	B A CHOWLERA	21	20/10/21
238	7401	APPEAL 207/18 IN RAE 608/07	R. A. VELANGI	1	22/10/21
239	7402	LE 54/2016	H R PAWAR	21	20/10/21
240	7403	LE 54/2016	H R PAWAR	21	20/10/21
241	7406	APPEAL 144/19 IN RAE 313/10	L.R. & ASS.	4	22/10/21
242	7407	ELE PET 70/2017	P T SHINDE	18	20/10/21
243	7410	RAE 325/2021	VASANTI DIGHE	25	20/10/21
244	7411	APPEAL 144/19 IN RAE 313/10	VASUNTI DIGHE	4	22/10/21
245	7413	RAD 2615/1980.	ADV KUNAL J RANE	17	20/10/21
246	7421	SUM 145/2021	R S SOLANKI	21	20/10/21
247	7422	SUM 9/2021	R S SOLANKI	21	20/10/21
248	7423	SUM 12/2021	R S SOLANKI	21	20/10/21
249	7424	SUM 147/2021	R S SOLANKI	21	20/10/21
250	7427	ELE PET 70/2017	SUNIL SONAWANE	18	21/10/21
251	7428	ELE PET 70/2017	SUNIL SONAWANE	18	20/10/21
252	7429	RAE 1270/2021	A J RIZVI	14	21/10/21
253	7430	RAER 2207/2006	B R DALAL	21	20/10/21
254	7432	RAE/R 1118/2017	ADV.K.P.UPADHYAYA	23	20/10/21
255	7433	APPEAL 324/18 IN RAE 432/07	AMISH GANDHI	2	20/10/21
256	7437	TE/R 1882/2005	ADV..S.M.SHAH	23	20/10/21

ready date. wise 20.10.2021 TO 23.10.2021

257	7438	MUN A ST 2517/2019	M S PANDEY	18	21/10/21
258	7439	RAER 828/2014	BHARAT MEHTA	12	20/10/21
259	7440	RD 2615/1980	J M DSILVA	17	20/10/21
260	7442	L.E. & C 71/18	VICTOR K FARNANDES	26	20/10/21
261	7443	RAE & R 496/2002	S.C. DESAI	26	20/10/21
262	7446	RAD 110/2011	ADV. NATHANI	14	20/10/21
263	7449	RAE 93/2002	RUPALI S GOND	13	23/10/21
264	7450	RAE & R 163/2004	AKBAR NASIKAR	25	23/10/21
265	7452	RAE 1064/2019	ADV. JUILEE GHADGE	11	22/10/21
266	7453	RAD 615/2019	ADV. SAMEER KOLGE	11	20/10/21
267	7455	RAE 906/2021	KHAN JAVED AKTHAR	10	22/10/21
268	7456	RAE 908/2021	KHAN JAVED AKTHAR	10	22/10/21
269	7457	RAE 907/2021	KHAN JAVED AKTHAR	10	22/10/21
270	7458	RAE 909/2021	KHAN JAVED AKTHAR	10	22/10/21
271	7459	RAE 910/2021	KHAN JAVED AKTHAR	10	22/10/21
272	7460	RAE 911/2021	KHAN JAVED AKTHAR	10	22/10/21
273	7461	RAE 261/418/12	KHA J AKHTAR	7	22/10/21
274	7463	RAE/R 243/2020	AKHIL F JANI	26	20/10/21
275	7465	RAER 1808/2007	VISHNU DUKHANDE	11	22/10/21
276	7466	MISC. A. 374/15 IN R/R 1808/07	V. I. DUKHANDE	4	22/10/21
277	7469	RAER 896/1409/2013	AMIT KAPSE	21	21/10/21
278	7470	MISC. A. 60/2020 IN RAE/R 1409/13	AMIT KAPSE	1	21/10/21
279	7472	RAN 3/SR/2007	RANJANA PARIKH	21	23/10/21
280	7473	RAN 21/SR/2007	RANJANA PARIKH	21	23/10/21
281	7476	RAE 1742/2012	M J VIRJEE	10	23/10/21
282	7477	RAE 1742/2012	M J VIRJEE	10	23/10/21

ready date. wise 20.10.2021 TO 23.10.2021

283	7482	RAER 581/999/2001	SHARAVAN M VYAS	16	21/10/21
284	7483	MARJI 167/17 IN RAE/R 112/12	S. M. VYAS	1	21/10/21
285	7485	RAE 1498/2017	ADV. AJAY K. TIWARI	10	21/10/21
286	7489	RAE 308/2014	D MEHTA	17	23/10/21
287	7491	RAE 459/20	D C MEHTA	7	21/10/21
288	7498	MISC. A. 301/19 IN RAE/R 1297/17	Y. K. TRIPATHI	3	23/10/21
289	7499	APPEAL 05/18 IN RAD 1986/12	N. A. GHATTE	4	21/10/21
290	7503	RAE 516/2010	M J VIRJEE	16	21/10/21
291	7504	RAE 840/2009	JAYANTHI A. NEELALA	11	23/10/21
292	7507	APPEAL 118/19 IN RAE/R 233/06	M. R. CHIPPA	5	23/10/21
293	7509	MUN A 118/2012	S M CHAVHAN	18	23/10/21
294	7511	RAE 1092/2011	SHARAD JANI	20	23/10/21
295	7519	REVISION 115/2020 IN RAD 1378/1983	S. K. SONAWANE	3	23/10/21
296	7522	ELE PET 6/2017	RRAMOD N PATIL	18	23/10/21
297	7528	RAER 1314/2019	DARSHAN K	12	23/10/21
298	7536	RAD 1298/2012	ADV.R.P.CHEDDA	22	22/10/21
299	7537	APPEAL 222/19 IN RAE 791/09	K. N. SAMPAT	1	22/10/21
300	7538	LE 127/2012	D A BAROT	14	22/10/21
301	7549	TE/R 158/2009	CRAWFORD BAYLEY & CO.	23	22/10/21
302	7551	RAD 309/21	REKHA SHINDE	9	22/10/21
303	7553	RAER 868/2018	SURENDRA RAJA	19	22/10/21
304	7554	RAER 868/2018	SURENDRA RAJA	19	22/10/21
305	7555	RAER 54/2021	A J RIZVI	17	22/10/21
306	7561	TER 70/82/2004	B A CHOWLERA	19	22/10/21
307	7562	TER 70/82/2004	B A CHOWLERA	19	22/10/21
308	7566	RAE 898/2014	S M BASUDKAR	14	22/10/21

ready date. wise 20.10.2021 TO 23.10.2021

309	7476	RAE 1742/2012	M J VIRJEE	10	23/10/21
310	7477	RAE 1742/2012	M J VIRJEE	10	23/10/21
311	7498	MISC. A. 301/19 IN RAE/R 1297/17	Y. K. TRIPATHI	3	23/10/21
312	7504	RAE 840/2009	JAYANTHI A. NEELALA	11	23/10/21
313	7507	APPEAL 118/19 IN RAE/R 233/06	M. R. CHIPPA	5	23/10/21
314	7511	RAE 1092/2011	SHARAD JANI	20	23/10/21
315	7519	REVISION 115/2020 IN RAD 1378/1983	S. K. SONAWANE	3	23/10/21
316	7528	RAER 1314/2019	DARSHAN K	12	23/10/21
317	7573	EXE APPLN 9/2018 IN LE&C 78/08	GEETA N KUNDEP	15	23/10/21
318	7599	MISC. A. 399/19 IN L.E. 181/11	P. S. SHARMA	3	23/10/21
319	7602	APPEAL 309/19 IN L.E. 42/11	S. P. SHETYE	1	23/10/21
320	7612	MARJI 20/2020 IN RAE 1696/03	B. A. CHOWLERA	1	23/10/21
321	7622	RAE/R 2172/08	S.M. BASUDKAR	26	23/10/21
322	7638	RAD 2419/2006	S R PATEL	21	23/10/21
323	7656	RAE/R 756/2000	ADV.D.S.JAIN	23	23/10/21
324	7666	MARJI 36/2020 IN RAE 3081/12	S. J. GHATGE	1	23/10/21

  
26/10/2021

R. S. Kamble  
Clerk Typist  
Copying Department

  
SUPERINTENDENT 26/10/21  
Copying Department